

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**

No. L-1/250/2019/CERC

Dated: 9<sup>th</sup> July, 2022

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (First Amendment) Regulations, 2022**

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (First Amendment) Regulations, 2022 by 11<sup>th</sup> July, 2022 vide notice dated 11.06.2022.

2. At the request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 19.08.2022. The comments/suggestions/ objections may be sent to the undersigned on or before 19.08.2022 at the email addresses, [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

**Sd/-**

**(Harpreet Singh Pruthi)**

**Secretary**